

1	2	3	4
24.	Arunachal Pradesh	*	*
25.	Chandigarh	75.4	88.3
26.	Dadra & Ngr. Ha veli	**	**
27.	Delhi	328.7	451.2
28.	Goa, Daman & Diu	33.0	43.0
29.	Lakshdweep	5.3	6.3
30.	Mizoram	14.0	16.7
31.	Pondicherry	48.6	64.0
	Total	19753.0	23546.8

(*) No Employment Exchange is functioning in the State/Union Territory.

(**) One Employment Exchange is functioning but data are not being received.

NB : Totals may not necessarily tally due to rounding of figures.

Source : Directorate General of Employment and Training Ministry of Labour.

Development of Small and Medium Towns of West Bengal

by the Centre, or was there any shortfall; and

3929. SHRI INDRAJIT GUPTA : Will the Minister of WORKS AND HOUSING be pleased to state :

(c) whether consideration will be given to the State Government's request that such Central loan assistance be converted into grants in view of the steep rise in construction costs ?

(a) whether 20 towns of West Bengal, including Basirhat, were included in the Integrated Development of small and Medium Towns (IDSMT) Programme during the Sixth Five Year Plan;

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS (SHRI H.K.L. BHA-
GAT) : (a) Yes, Sir.

(b) if so, whether loan assistance of Rs. 40 lakhs for each town was given

(b) The Central assistance released to each town is given below :—

		(Rs. in lakhs)
1.	Kharagpur	48.31 (*)
2.	Midnapore	14.30
3.	Bankura	21.00
4.	Kalimpong	23.21
5.	Coochbehar	48.26 (*)
6.	Purulia	17.51
7.	English Bazar	35.34

(*) Includes release made for Low cost Sanitation Schemes.

		(Rs. in lakhs)
8.	Krishna Nagar	28.03
9.	Suri	28.19
10.	Tarkeshwar	26.62
11.	Jalpaiguri	16.85
12.	Siliguri	13.80
13.	Darjeeling	26.19
14.	Berhampur	24.02
15.	Ballurghat	35.32
16.	Bishnupur	28.83
17.	Basirhat	17.38
18.	Raiganj	38.13
19.	Ranaghat	19.47
20.	Katwa	22.56
Total		525.32

(c) There is no proposal by the Central Government to consider providing grants in place of loans under the Scheme.

Revision of Wages of FCI Workers

3930. SHRI INDRAJIT GUPTA : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that wages of workers of Food Corporation of India have not been revised during the last 15 years ;

(b) whether Government are aware of the discontent among Food Corporation of India workers on this account ; and

(c) if so, steps being taken in the matter ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) to (c). The wages of the workers of Food Corporation of India working at ports and in depots

have been revised from time to time during the last 15 years. The pay scales of the regular employees of the Corporation were last revised in 1973. The question of their pay revision which is linked to switch over to Industrial D.A. pattern is sub-judice.

Assistance to Housing Cooperative Apex Societies in States

3931. SHRI N. TOMBI SINGH : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the pattern of central assistance to Housing Cooperative Apex Societies in the States ;

(b) whether the Apex bodies are hampered by their inability to receive enough financial assistance from the financial institutions ; and

(c) details of performance of the Apex Housing Cooperatives State-wise ?